

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:-

THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

AND

THE HONOURABLE MR.JUSTICE SHAJI P.CHALY

WEDNESDAY, THE 1ST DAY OF APRIL, 2020/12TH CHAITHRA, 1942

B.A. NO.2027 OF 2020

(CRIME NO.7 OF MULAVUKADU POLICE STATION)

Petitioner/ Accused

Sahadevan T.K, aged 54 years,
S/o. Krishnan, Thaitharaparambil house,
Panambukadau Kara, Mulavukadu village, Ernakulam

By Adv. Sri. JINU JOSEPH

Vs.

Respondents / Complainant

- 1 State of Kerala, represented by the Public Prosecutor,
High Court of Kerala, Ernakulam -682 031.
- 2 The Station House Officer,
Mulavukadu Police Station, Ernakulam district.

By Sri. Suman Chakravarthy, Public Prosecutor

This Bail Application having come up for admission on 01/04/2020, the Court on the same day passed the following:-

A.K. JAYASANKARAN NAMBIAR, J.

&

SHAJI P. CHALY, J.

B.A.NO.2027 OF 2020

Dated this the 1st day of April, 2020

ORDER

Shaji P. Chaly, J.

The learned Public Prosecutor seeks time to get instructions. Post on 07.04.2020.

**A.K.JAYASANKARAN NAMBIAR
JUDGE**

**SHAJI P. CHALY
JUDGE**